

Wagons for Mormugao Port

909. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RAILWAYS be pleased to state:

(a) the railway stations in Goa and outside Goa, from where iron and manganese are transported to Mormugao Port by wagons;

(b) the revenue earned by the railways as freight charges from each of these stations during the last three years;

(c) the average transportation time for carrying this ore from the railway yards in these stations to the Mormugao port;

(d) whether there is any delay in trans-

portation because of shortage of railway wagons; and

(e) if so, the steps proposed to be taken to make available required number of wagons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Iron ore and Manganese ore is loaded in wagons from Tornagallu, Kariganuru, Hospet, Vyasankere, Yeshwantnagar, Swami-halli and Bellary stations for export through Mormugao port. At no station in Goa iron ore is loaded in Railway wagons.

(b) The revenue earned by the Railways for carriage for iron and manganese ores from these stations to Sanvardam for the last three years is as indicated below:-

<i>Stations</i>	<i>Revenue earned as freight charges (In crores of rupees)</i>		
	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
Tornagallu	0.97	1.21	0.71
Kariganuru	0.84	1.02	0.63
Hospet	0.29	0.32	1.00
Vyasankere	2.04	2.23	2.80
Yeshwantnagar	0.33	0.65	0.60
Swamihalli	1.39	1.42	2.09
Bellary	0.16	0.26	0.44

(c) The average transportation time for carrying ores is about 20 hours.

(d) There is no delay in transportation due to shortage of railways wagons.

(e) Does not arise.

ENVIRONMENT BRIGADE

910. PROF. PREM DHUMAL: Will the

Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have decided to constitute "Prayavaran Sudhar Vahinis" (Environment Brigade) to protect and preserve environment and forests in the country;

(b) if so, whether the Government have

identified the States where this programme is proposed to be implemented first;

(c) if so, the details thereof;

(d) whether the Government consider to give preference to Himachal Pradesh which had been selected for Ecological Task Force in 1983; and

(e) if so, the time by which the Prayavaran Sudhar Vahini is likely to be constituted in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government has decided to constitute 'Paryavaran Vahinis' to create environmental awareness and control pollution & environmental degradation & preserve forests and wild life through the involvement of non-governmental organisations and individuals, particularly the students and the youth.

(b) and (c). 'Paryavaran vahinis would be constituted in 100 districts spread over various states during the current year. Out of these, 46 districts in 14 states and the Union Territory of Delhi have already been identified. These states are Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Kerala, Madhya Pradesh, Haryana, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh & West Bengal. Letters have been written to all the State Governments and Union Territory Administrations in this regard.

(d) and (e). 2 districts namely Kullu & Palampur in Himachal Pradesh have been selected for constitution of 'Paryavaran Vahinis' and intimation sent to the State Government. Action to set up to Paryavaran Vahinis has been initiated.

Indian Delegation to the Earth Summit

911. SHRI NAWAL KISHORE RAI:
SHRI SANAT KUMAR MAN-
DAL:

SHRI N.J. RATHVA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) The details of the Indian Delegation including representatives of Non-Government Organisation attended the Earth Summit held in June, 1992;

(b) the total expenditure incurred including the foreign exchange component thereof; and

(c) the achievements made by the Delegation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The list of members of the Indian Delegation which participated in the United Nations Conference on Environment and Development held at Rio de Janeiro (Brazil) in June, 1992, is given in the attached statement.

(b) Information is being collected and will be placed on the Table of the House.

(c) The Indian Delegation to the UNCED played an active role not only in the detailed negotiations on Agenda 21 but also in mobilising opinion both among counties of the Group of 77 and others, on various important issues, particularly in regard to the Rio Declaration on Environment and Development and the Statement on Forests, leading to a broad consensus of views.

Statement

Members of the Indian Deletion to the United Nations Conference on Environment and Development at Rio de Janero

1. Shri Kamal Nath, Minister of Environment and Forests.
2. Shri Har Swarup Singh, Lt. Governor of Pondicherry, Pondicherry
3. Shri Ambarish Mukherjee, Minister